

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	For compli- ance of objections raised by registry	433( e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

SL. NAME (IN CAPITAL) *Vignesh R. Petitioner*  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

*R. Vignesh*  
SIGNATURE

*7204236360*

Counsel for petitioner is present. He requested time for compliance of objections raised by the Registry.

Time extended till 24.10.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)